

List of cases in which Electronic Service of process has taken place during the month of JULY 2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	CENTRAL	NIL				
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL				
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM - 1106/21	LEKHA ADVERTISING V/S GALAXY GARMENTS INDUS	PRANAV SHARMA	26.03.2021	06.07.2021
			CS COMM - 1972/21	ICICI BANK LTD V/S MATHIYALAGAN	DEEPAK V KAUSHIK	26.06.2021	06.07.2021
			CS COMM - 1982/21	ICICI BANK LTD V/S MIRZA AKKU BEG	DEEPAK KAUSHIK	26.06.2021	06.07.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS COMM 2073/21	-REETA TUTEJA V/S ABIDA BEGUM	HARSHIT JAIN	30.06.2021	07.07.2021
			CS COMM 1978/21	-ICICI BANK LTD V/S MOHIT JAIN	DEEPAK KAUSHIK	26.06.2021	08.07.2021
			CS COMM 2072/21	-SACHIN KUMAR V/S M/S SRM INFRA P LTD	SHUBHAM	30.06.2021	08.07.2021
			CS COMM 2131/21	-ICICI BANK LTD V/S SMOOTH LOGISTICS P LTD	CHETNA BHALLA	03.07.2021	12.07.2021
			CS COMM 2129/21	-ICICI BANK LTD V/S MADAN LAL	CHETNA BHALLA	03.07.2021	12.07.2021
			CS COMM 2126/21	-ICICI BANK LTD V/S ANSHUL GOEL	PUNEET BAHLLA	03.07.2021	12.07.2021
			CS COMM 2124/21	-ICICI BANK LTD V/S KULWANT SINGH	CHETNA BHALLA	03.07.2021	12.07.2021
			CS COMM 1654/21	-ICICI BANK LTD V/S AVLESH KR	CHETNA BHALLA	07.06.2021	12.07.2021
			CS COMM 836/21	-KHATEREH GENERAL TRAD LLC V/S H R EXPORTS P LTD	K G BANSAL	08.03.2021	12.07.2021
			CS COMM 1958/21	-ICICI BANK LTD V/S SARITA SHARMA	VIKAS CHOPRA	25.06.2021	15.07.2021
			CS COMM 1956/21	-ICICI BANK LTD V/S RAJU PRASAD	VIKAS CHOPRA	25.06.2021	15.07.2021

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			CS COMM 1974/21	-ICICI BANK LTD V/S PRASHUK JAIN	VIKAS CHOPRA	26.06.2021	15.07.2021
			CS COMM 1981/21	-ICICI BANK LTD V/S SUDHAKAR JHA	VIKAS CHOPRA	26.06.2021	15.07.2021
			CS COMM 1975/21	-ICICI BANK LTD V/S KARAM SINGH	VIKAS CHOPRA	26.06.2021	15.07.2021
			CS COMM 1999/21	-ICICI BANK LTD V/S PRITI KAPOOR	VIKAS CHOPRA	28.06.2021	15.07.2021
			CS COMM 2000/21	-ICICI BANK LTD V/S BALENDER KUMAR	VIKAS CHOPRA	28.06.2021	15.07.2021
			CS COMM 1366/21	-ICICI BANK LTD V/S RUSTAMDIWAN KHAN	MANISH	08.04.2021	16.07.2021
			CS COMM 2002/21	-ICICI BANK LTD V/S SALIM QURESHI	SATISH KR	28.06.2021	16.07.2021
			CS COMM 2001/21	-ICICI BANK LTD V/S SATENDRA SINGH	SATISH KR	28.06.2021	16.07.2021
			CS COMM 2003/21	-ICICI BANK LTD V/S RAMAN AHUJA	SATISH KR	28.06.2021	16.07.2021
			CS COMM 2052/21	-ICICI BANK LTD V/S AMIT KR BHARDWAJ	VIKAS CHOPRA	29.06.2021	16.07.2021
			CS COMM 1863/21	-ICICI BANK LTD V/S RAVINDER DHIMAN	MANISH DIWAN	18.06.2021	16.07.2021

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			CS COMM 1923/21	TULISON PHARMA V/S DR NISE P LTD	K G BANSAL	23.06.2021	16.07.2021
			CS COMM 1711/21	ICICI BANK LTD V/S SUMIT GUPTA	MANISH DIWAN	10.06.2021	17.07.2021
			CS COMM 1703/21	ICICI BANK LTD V/S YUNUS KHAN	MANISH DIWAN	10.06.2021	17.07.2021
			CS COMM 1709/21	ICICI BANK LTD V/S PRAKASH	MANISH RAMDIWAN	10.06.2021	17.07.2021
			CS COMM 2206/21	ICICI BANK LTD V/S SURESH KR SIHAG	SATISH KR	09.07.2021	17.07.2021
			CS COMM 2209/21	ICICI BANK LTD V/S MOIN KHAN	SATISH KR	09.07.2021	17.07.2021
			CS COMM 2205/21	ICICI BANK LTD V/S RAFIQ AHMAD	SATISH KR	09.07.2021	17.07.2021
			CS COMM 1708/21	ICICI BANK LTD V/S KARTAR SINGH	MANISH DIWAN	10.06.2021	17.07.2021
			CS COMM 2216/21	ICICI BANK LTD V/S DAL CHAND	SATISH KR	12.07.2021	17.07.2021
			CS COMM 2242/21	ICICI BANK LTD V/S MOHD RIZWAN	SATISH KR	13.07.2021	17.07.2021
			CS COMM 2250/21	ICICI BANK LTD V/S RANBIR	SATISH KR	13.07.2021	17.07.2021

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			CS COMM 2163/21	-ICICI BANK LTD V/S METRA PAL	DEEPAK KAUSHIK	06.07.2021	22.07.2021
			CS COMM 2166/21	-ICICI BANK LTD V/S YASH ENTERPRISES	DEEPAK KAUSHIK	06.07.2021	22.07.2021
			CS COMM 2167/21	-ICICI BANK LTD V/S MOHD MISTER	DEEPAK KAUSHIK	06.07.2021	22.07.2021
			CS COMM 2146/21	-ICICI BANK LTD V/S NISHAN BAHTI	DEEPAK KAUSHIK	05.07.2021	22.07.2021
			CS COMM 2148/21	-ICICI BANK LTD V/S SUNIL KUMAR KHULLAR	DEEPAK KAUSHIK	05.07.2021	22.07.2021
			CS COMM 2147/21	-ICICI BANK LTD V/S IMRAN KHAN	DEEPAK KAUSHIK	05.07.2021	22.07.2021
			CS COMM 2063/21	-ICICI BANK LTD V/S KOMAL DUBEY	SATISH KR	29.06.2021	23.07.2021
			CS COMM 1911/21	-ICICI BANK LTD V/S ALOK JOY PAUL	SATISH KR	22.06.2021	23.07.2021
			CS COMM 1927/21	-ICICI BANK LTD V/S MANOJ KUMAR	SATISH KR	23.06.2021	23.07.2021
			CS COMM 1929/21	-ICICI BANK LTD V/S CHANDESHWAR KUMAR	SATISH KR	23.06.2021	23.07.2021
			CS COMM 1930/21	-ICICI BANK LTD V/S NANDU KR	SATISH KR	23.06.2021	23.07.2021

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			CS COMM 1931/21	-ICICI BANK LTD V/S UMESH KR	SATISH KR	23.06.2021	23.07.2021
			CS COMM 1925/21	-ICICI BANK LTD V/S ABHAY KR	SATISH KR	23.06.2021	23.07.2021
			CS COMM 2369/21	-PAWAN KUMAR PRAMOD KR V/S MECPRO HEAVY ENGINEERING	DR V P SINGH	19.07.2021	23.07.2021
			CS COMM 2319/21	-ICICI BANK LTD V/S RINKU VATS	MANISH DIWAN	16.07.2021	23.07.2021
			CS COMM 2321/21	-ICICI BANK LTD V/S NAJMUDDIN	MANISH DIWAN	16.07.2021	23.07.2021
			CS COMM 2320/21	-ICICI BANK LTD V/S MEENAKSHI KUBBA	MANISH DIWAN	16.07.2021	23.07.2021
			CS COMM 2240/21	-ICICI BANK LTD V/S DOLLY SHEKHAWAT	CHETNA BHALLA	13.07.2021	23.07.2021
			CS COMM 2322/21	-ICICI BANK LTD V/S ANKUSH KOCHER	CHETNA BHALLA	16.07.2021	23.07.2021
			CS COMM 2324/21	-ICICI BANK LTD V/S KRISHNA KR	CHETNA BHALLA	16.07.2021	23.07.2021
			CS COMM 2323/21	-ICICI BANK LTD V/S NEERAJ SHARMA	CHETNA BHALLA	16.07.2021	23.07.2021
			CS COMM 2214/21	-ICICI BANK LTD V/S AJAB SINGH	CHETNA BHALLA	12.07.2021	23.07.2021

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			CS COMM 2221/21	-ICICI BANK LTD V/S RAMESH KUMAR BHALLA	CHETNA	12.07.2021	23.07.2021
			CS COMM 1973/21	-ICICI BANK LTD V/S GURPREET SINGH DIWAN	MANISH	26.06.2021	27.07.2021
			CS COMM 2059/21	-ICICI BANK LTD V/S PRASHANT KR DIWAN	MANISH	29.06.2021	27.07.2021
			CS COMM 2054/21	-ICICI BANK LTD V/S RANDEEP SINGH DIWAN	MANISH	29.06.2021	27.07.2021
			CS COMM 2062/21	-ICICI BANK LTD V/S NITIN KAUSHIK DIWAN	MANISH	29.06.2021	27.07.2021
			CS COMM 2061/21	-ICICI BANK LTD V/S KAUSHAL PAL DIWAN	MANISH	29.06.2021	27.07.2021
			CS COMM 2305/21	-ICICI BANK LTD V/S BAKASHISH HUSSAIN KAUSHIK	DEEPAK	15.07.2021	27.07.2021
			CS COMM 2170/21	-ICICI BANK LTD V/S SANJAY SHARMA KAUSHIK	DEEPAK	06.07.2021	28.07.2021
			CS COMM 2169/21	-ICICI BANK LTD V/S SANJAY KR AMBAWATA KAUSHIK	DEEPAK	06.07.2021	28.07.2021
			CS COMM 2182/21	-ICICI BANK LTD V/S KUNAL SRIVASTAVA KAUSHIK	DEEPAK	07.07.2021	28.07.2021
			CS COMM 1636/21	-ICICI BANK LTD V/S PRADEEP GOEL KAUSHIK	DEEPAK	03.05.2021	28.07.2021

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			CS COMM - 2405/21	ICICI BANK LTD V/S PARVEE KUMAR	DEEPAK KAUSHIK	20.07.2021	28.07.2021
			CS COMM - 2402/21	ICICI BANK LTD V/S SATVEER SINGH	DEEPAK KAUSHIK	20.07.2021	28.07.2021
			CS COMM - 2373/21	ICICI BANK LTD V/S RAVINDER	DEEPAK KAUSHIK	19.07.2021	28.07.2021
			CS COMM - 2370/21	ICICI BANK LTD V/S RAJ KUMARI	DEEPAK KAUSHIK	19.07.2021	28.07.2021
			CS COMM - 2371/21	ICICI BANK LTD V/S VISHNU DUTT SHARMA	DEEPAK KAUSHIK	19.07.2021	28.07.2021
			CS COMM - 2349/21	ICICI BANK LTD V/S AMIT KR MISHRA	DEEPAK KAUSHIK	17.07.2021	28.07.2021
			CS COMM - 2355/21	ICICI BANK LTD V/S ASHOK KR YADAV	DEEPAK KAUSHIK	17.07.2021	28.07.2021
			CS COMM - 2346/21	ICICI BANK LTD V/S AMIT KUMAR	DEEPAK KAUSHIK	17.07.2021	28.07.2021
			CS COMM - 2352/21	ICICI BANK LTD V/S VIJAY KUMAR	DEEPAK KAUSHIK	17.08.2021	28.07.2021
			CS COMM - 1836/21	ICICI BANK LTD V/S ILYAS	CHETNA BHALLA	17-06-2021	29.07.2021
			CS COMM - 2434/21	ICICI BANK LTD V/S PARVEEN TANWAR	CHETNA BHALLA	24.07.2021	29.07.2021

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			CS COMM – 2432/21	ICICI BANK LTD NAJMUSSEHAR	CHETNA /SBHALLA	24.07.2021	29.07.2021
			CS COMM – 2431/21	ICICI BANK LTD V/S TARUN KR	CHETNA BHALLA	24.07.2021	29.07.2021
			CS COMM – 881/21	ICICI BANK LTD V/S AJAY	CHETNA BHALLA	10.03.2021	29.07.2021
			CS COMM – 1833/21	ICICI BANK LTD V/S BALBIR SINGH	CHETNA BHALLA	17.06.2021	29.07.2021
			CS COMM – 1834/21	ICICI BANK LTD V/S PRITPAL SINGH	CHETNA BHALLA	17.06.2021	29.07.2021
			CS COMM – 2159/21	ICICI BANK LTD V/S ANIL	HEMANT GUPTA	06.07.2021	30.07.2021
			CS COMM – 2208/21	ICICI BANK LTD V/S AKASH KHANNA	HEMANT GUPTA	09.07.2021	30.07.2021
			CS COMM – 1954/21	ICICI BANK LTD V/S SANJITH KUMAR	MANISH DIWAN	25.06.2021	30.07.2021
			CS COMM – 1955/21	ICICI BANK LTD V/S ALOK KR	MANISH DIWAN	25.06.2021	30.07.2021
			CS COMM – 2062/19	ICICI BANK LTD V/S ASHISH JHA	MANISH DIWAN	18.09.2019	30.07.2021
			CS COMM – 842/19	ICICI BANK LTD V/S RAJU KUMAR SINGH	MANISH DIWAN	30.05.2019	30.07.2021

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			CS COMM – 1391/21	ATMA RAMKARAN KISHAN CHANDNAGRATH V/S SOIL PREFAB SYSTEM		15.04.2021	30.07.2021
			CS COMM – 2437/21	ICICI BANK LTD V/S DHARAM PAL	SATISH KR	24.07.2021	30.07.2021
			CS COMM – 2439/21	ICICI BANK LTD V/S DEEPU GUPTA	DIWAN	24.07.2021	30.07.2021
			CS COMM – 2291/21	ICICI BANK LTD V/S GAURAV SINGH	DEEPAK KAUSHIK	14.07.2021	30.07.2021
			CS COMM – 2294/21	ICICI BANK LTD V/S BHUPENDER NEGI	DEEPAK KAUSHIK	14.07.2021	30.07.2021
			CS COMM – 2292/21	ICICI BANK LTD V/S GEETA SHARMA	DEEPAK KAUSHIK	14.07.2021	30.07.2021
			CS COMM – 2293/21	ICICI BANK LTD V/S AMIT SINHA	DEEPAK KAUSHIK	14.07.2021	30.07.2021
			CS COMM – 2247/21	ICICI BANK LTD V/S BIMLA DEVI	DEEPAK KAUSHIK	13.07.2021	30.07.2021
			CS COMM – 2224/21	ICICI BANK LTD V/S DALVIR SINGH	DEEPAK KAUSHIK	12.07.2021	30.07.2021
			CS COMM – 2223/21	ICICI BANK LTD V/S LALIT KR	DEEPAK KAUSHIK	12.07.2021	30.07.2021
			CS COMM – 2219/21	ICICI BANK LTD V/S HARINDER SINGH	DEEPAK KAUSHIK	12.07.2021	30.07.2021

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6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL				
7	Sh. Dinesh Bhatt , DJ (Commercial Court)- 01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)- 02	West	NIL				
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/15 5/2021	AGASTYA LEGAL LLP THROUGH BHARAT UPRETI Vs AGASTYAS LEGAL ASSOCIATES LLP	IRAKESH TIWARI	30-03-2021	01-07-2021
			CS (COMM.)/10 6/2019	HT MUSIC AND ENTERTAINMEN T CO LTD Vs SHRICHAKRA COMMUNICATIO NS PVT LTD	MADHUR DHINGRA	01-05-2019	13-07-2021

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10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.)-178/2021	SHARDON GROUP VS. SHREE SHAKTI ENTERPRISES		13.04.2021	03.07.2021
			CS (COMM.)-178/2021	SHARDON GROUP VS. SHREE SHAKTI ENTERPRISES		13.04.2021	03.07.2021
			CS (COMM.)-115/2021	CANARA BANK VS. RAJU		15.03.2021	03.07.2021
			CS (COMM.)-115/2021	CANARA BANK VS. RAJU		15.03.2021	03.07.2021
			CS (COMM.)-115/2021	CANARA BANK VS. RAJU		15.03.2021	03.07.2021
			CS (COMM.)-115/2021	CANARA BANK VS. RAJU		15.03.2021	03.07.2021

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			CS (COMM.)-115/2021	CANARA BANK VS. RAJU		15.03.2021	03.07.2021
			CS (COMM.)-69/2021	HT MEDIA LTD. VS. VISHAL- CHOUDHARY		23.02.2021	03.07.2021
			CS (COMM.)-69/2021	HT MEDIA LTD. VS. VISHAL- CHOUDHARY		23.02.2021	03.07.2021
			CS (COMM.)-146/2021	HT MEDIA LTD. VS. M/S PLUS- PUBLIC MEDIA		26.03.2021	03.07.2021
			CS (COMM.)-146/2021	HT MEDIA LTD. VS. M/S PLUS- PUBLIC MEDIA		26.03.2021	03.07.2021
			CS (COMM.)-146/2021	HT MEDIA LTD. VS. M/S PLUS- PUBLIC MEDIA		26.03.2021	03.07.2021

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			CS (COMM.)-40/2021	M/S LAYOG SUPPLY AND TRADING LLP VS. SHIV TARA TRADING COMPANY		04.02.2021	06.07.2021
			CS (COMM.)-40/2021	M/S LAYOG SUPPLY AND TRADING LLP VS. SHIV TARA TRADING COMPANY		04.02.2021	06.07.2021
			CS (COMM.)-40/2021	M/S LAYOG SUPPLY AND TRADING LLP VS. SHIV TARA TRADING COMPANY		04.02.2021	06.07.2021
			CS (COMM.)-93/2021	NOVACARE HEALTHCARE SOLUTIONS PVT LTD VS. INDIAN SPINAL INJURIES CENTRE		02.03.2021	06.07.2021
			CS (COMM.)-144/2021	NOVACARE HEALTHCARE SOLUTIONS PVT LTD VS. JAPEE HEALTHCARE LTD.		26.03.2021	06.07.2021
			CS (COMM.)-144/2021	NOVACARE HEALTHCARE SOLUTIONS PVT LTD VS. JAPEE HEALTHCARE LTD.		26.03.2021	06.07.2021

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			CS (COMM.)-144/2021	NOVACARE HEALTHCARE SOLUTIONS PVT LTD VS. JAPEE HEALTHCARE LTD.		26.03.2021	06.07.2021
			CS (COMM.)-194/2021	L'OREAL INDIA PVT LTD VS. ASHOK KUMAR & ORS.		07.06.2021	08.07.2021
			CS (COMM.)-143/2021	IDEMITSU LUBE INDIA PVT LTD VS. EMERALDS CARS PVT LTD.		26.03.2021	08.07.2021
			CS (COMM.)-486/2019	DE LAGE LANDEN FIN. SERVICES VS. ASHOK KUMAR & ANR.		11.09.2019	08.07.2021
			CS (COMM.)-486/2019	DE LAGE LANDEN FIN. SERVICES VS. ASHOK KUMAR & ANR.		11.09.2019	08.07.2021
			CS (COMM.)-634/2019	DE LAGE LANDEN FIN. SERVICES VS. CHOB SINGH & ANR.		01.10.2019	08.07.2021

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			CS (COMM.)-76/2021	CANARA BANK VS. MUKESH-KUMAR		24.02.2021	08.07.2021
			CS (COMM.)-76/2021	CANARA BANK VS. MUKESH-KUMAR		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021

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			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-75/2021	CANARA BANK VS. ARUNESH-CHAND PANDEY		24.02.2021	08.07.2021
			CS (COMM.)-48/2021	PUNJAB NATIONAL BANK VS. EMBELLISH & ORS.		08.02.2021	12.07.2021
			CS (COMM.)-48/2021	PUNJAB NATIONAL BANK VS. EMBELLISH & ORS.		08.02.2021	12.07.2021

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			CS (COMM.)- 48/2021	PUNJAB NATIONAL BANK VS. EMBELLISH & ORS.		08.02.2021	12.07.2021
			CS (COMM.)- 48/2021	PUNJAB NATIONAL BANK VS. EMBELLISH & ORS.		08.02.2021	12.07.2021
			CS (COMM.)- 103/2021	V.C. JAIN VS. DENTEDGE HEALTHCARE PVT LTD.		12.03.2021	12.07.2021
			CS (COMM.)- 103/2021	V.C. JAIN VS. DENTEDGE HEALTHCARE PVT LTD.		12.03.2021	12.07.2021
			CS (COMM.)- 217/2021	STATE BANK OF INDIA VS. ROHIT- CHADDHA		02.07.2021	12.07.2021
			CS (COMM.)- 217/2021	STATE BANK OF INDIA VS. ROHIT- CHADDHA		02.07.2021	12.07.2021

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			CS (COMM.)-107/2021	M/S KBR HOSPITALITY PVT LTD. VS. SUNIL BALUJA		12.03.2021	12.07.2021	
			CS (COMM.)-107/2021	M/S KBR HOSPITALITY PVT LTD. VS. SUNIL BALUJA		12.03.2021	12.07.2021	
			CS-217/2019	M/S HI TECH PIPE LTD. VS. KAPIL		08.03.2019	12.07.2021	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM)211/21	AWFIS SPACE SOLUTIONS PRIVATE LTD. VS ASHU SHANKER AND ORS.	NARENDER SINGH	23.07.2021	26.07.2021
			CS (COMM)194/21	M/S. MINDWAVE HEALTHCARE PVT. LTD. VS M/S. MAAN PHARMACEUTICALS LTD.	DEEPAK KUMAR MAHAPATRA	14.07.2021	27.07.2021
			CSDJ/787/2018	VINAY GUPTA VS R.A.K. CERAMICS INDIA PVT. LTD.	MANOJ KUMAR	24.08.2018	28.07.2021
			OMP (COMM.)45/2021	SEAGULL MARITIME AGENCIES PVT. LTD. VS. KOTAK MAHINDRA BANK LTD.	MRINMOI CHATTERJEE	28.07.2021	30.07.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM)212/2021	CURE SURGICALS V/S. M/S. SS SPARSH HOSPITAL AND ORS.	RAHUL DUBEY	24.07.2021	31.07.2021
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI		NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara		C.K. ENTERPRISES VS VEENA SHOK GUPTA	VIKASH KHERA	25.06.2021	26.07.2021
			cs(comm)No . 248/2021	VINOD KUMAR VS SHIVANIE SHARMA	MUSKAN GOLA	22.02.2021	16.07.2021
			CS(comm)No . 158/2021	M/S KRITI NUTRITION LTD VS M/S AMIT KUMAR TAPADIYA	ANIL KUMAR SAHU	16.03.2021	27.07.2021
			CS(comm)No . 257/2021	GAURAV CHADDA VS RANJEET AND ORS	LALIT KUMAR	16.07.2021	30.07.2021
			CS(comm)No . 258/2021	M/S AMBER NUTRITIONS VS MS/ RAJU FOOD PRODUCTS	RACHIH SRIVASTAV	16.03.2021	30.07.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
				WELL AIR HOME VS LOGIC MARKETING	M.TRIQ	13.05.2021	31.07.2021
19	MS. SUKHVINDER KAUR		cs(comm)No . 236/2021 NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, (COMMERCIAL) DJ	SOUTH WEST	NIL				